

weight, but in exceptional cases a limited competitive examination should be held.

Shri Ramananda Das: May I know why it should be so?

Mr. Speaker: Order, order. Shrimati Renu Chakravartty.

Shrimati Renu Chakravartty: At the present moment, what is the promotion of Superintendents and Under Secretaries who have come by direct recruitment to those who are departmentally raised to those positions?

Shri Datar: I may point out to the hon. Member that generally the proportion followed is 50:50.

SAFE-DEPOSIT VAULTS

*1564: **Pandit D. N. Tiwary:** Will the Minister of Finance be pleased to refer to the reply given to starred question No. 592 on the 18th August, 1953 and state whether there is any proposal now to introduce a bill which will empower Government to search the safe-deposit vaults in the country to ascertain the wealth deposited therein?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): The question of undertaking legislation to regulate the activities of safe deposit vaults as such was carefully examined by Government in consultation with the Reserve Bank. Government is satisfied that there is no need to undertake such legislation at present. It is neither necessary nor would it be desirable to assume in respect of searches in safe deposit vaults powers apart from those already available normally for such searches.

Pandit D. N. Tiwary: Have Government inspected or searched any of these safe deposits vaults, and if so, how much hidden wealth has been found out from them?

Shri A. C. Guha: At least Government have not got any information as to the possession of hidden income in the safe deposit vaults. But I can assure the hon. Member that there was a question on this subject some time back in this house, and I gave an assurance

that we shall examine this matter. We have thoroughly examined the matter in all its phases, through all the different agencies connected with it, and it has now been decided that there is no necessity for any legislation in this regard, or rather it would do some harm to the safe deposit system if such Legislation were there.

Shri Ramananda Das: Is it a fact that many wealthy persons deposit money and jewellery in safe deposit vaults in order to evade payment of income-tax?

Shri A. C. Guha: I do not think we have got any information.

Mr. Speaker: These are all matters of speculation.

Shri K. K. Basu: May we know whether Government have any authority either to seal up or to examine the safe deposit vaults.

Shri A. C. Guha: That is what I have already stated. Normally also, Government have got certain powers by virtue of which they can search the safe deposit vaults.

राष्ट्रीय छात्र सेना

*१२६८. श्री अमर सिंह डामर : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मध्य भारत में राष्ट्रीय छात्र सेना के चुनाव के लिए कोई मंत्रणा समिति बनाई है ; और

(ख) यदि हां, तो उस समिति के सदस्यों के नाम क्या हैं ?

रक्षा उपमंत्री (श्री सतीश चन्द्र) : (क) मध्य भारत में नेशनल कॅडेट फोर के लिये एक सलाहकार समिति है जिसके प्रकाय नेशनल कॅडेट फोर के नियमों में दिये हुये हैं ।

(ख) एक विवरण जिसमें समिति के सदस्यों के नाम हैं, पटल पर रख दिया गया है [वर्तमान परिशिष्ट ८, अनुबन्ध संख्या ४]।

श्री अमर सिंह डामर : क्या इस में आदिवासी सदस्य भी हैं ?

श्री सतीश चन्द्र : नामों से यह पता नहीं